## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

GP/TCP/CSP/C <del>SA/TCST</del>	TESA/NO. 161	_/(MAH)/20 <u> </u>
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
THE NATIONAL COMPANY	LAW TRIBUNAL ON 19.0	
NAME OF THE PARTIES: M	1/s. Chiminoua	India Utd.
SECTION OF THE COMP Companies Act 1956/201	PANIES ACT:3/I & BP Code 2016.	OF THE
S. No. NAME	DESIGNATION	N SIGNATURE
Ms Alpana Gihone Praveer Shetty	of w Mr Prakek	Mishra and.
Praveer Shetty	ilb Res Legal	. for the
Perinoner		

## Order CSP 167/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter tomorrow on 20.4.2017 for hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)